

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.114

IA-2766/2021 IA-1439/2021 IA-5128/2020

In

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

....FINANCIAL CREDITOR

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Abhishek Garg, Adv for R-4

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 16.08.2021.



Madhu Narula
Court Officer (Court III)